

PAPERS LAID ON THE TABLE

PAMPHLET ENTITLED "POLITICAL RENAISSANCE IN AFRICA"

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): Sir, I beg to lay on the Table a copy of the pamphlet "Political Renaissance in Africa". [Placed in Library. See No. LT-2320/60].

I may add that the map has been prepared in a hurry and all details are left out. But it fulfils its purpose, namely, the extent of territories which have become independent in recent times.

FINANCE ACCOUNTS (1955—1959) OF THE CENTRAL GOVERNMENT AND AUDIT REPORT THEREON

THE MINISTER OF REVENUE AND CIVIL EXPENDITURE (DR. B. GOPALA REDDI): Sir, I beg to lay on the Table, under clause (1) of article 151 of the Constitution, a copy each of the Finance Accounts of the Central Government for the years 1955-56 to 1958-59 (in four Parts) and the Audit Report, 1960. [Placed in Library. See No. LT-2322/60].

NOTIFICATIONS UNDER THE INDUSTRIES (DEVELOPMENT AND REGULATION) ACT, 1951

THE MINISTER OF COMMERCE (SHRI N. KANUNGO): Sir, I beg to lay on the Table, a copy of the Ministry of Commerce and Industry Notification S.O. No. 1791, dated the 18th July, 1960, issued under section 15 of the Industries (Development and Regulation) Act, 1951.

Sir, I also lay on the Table, a copy of the Ministry of Commerce and Industry Notification S.O. No. 1886, dated the 28th July, 1960, issued under section 18A of the Industries (Development and Regulation) Act, 1951.

[Placed in Library. See No. LT-2326/60.]

CONCLUSIONS OF THE SECOND MEETING OF THE NINTH SESSION (1960) OF THE INDUSTRIAL COMMITTEE ON PLANTATIONS

THE DEPUTY MINISTER OF LABOUR (SHRI ABID ALI): Sir, I beg to lay on the Table a statement of the conclusions of the second meeting of the Ninth Session of the Industrial Committee on Plantations held in New Delhi in April, 1960. [Placed in Library. See No. LT-2317/60].

STATEMENT RE THE AFFAIRS OF THE LAKSHMI BANK, AKOLA

DR. B. GOPALA REDDI: Sir, I beg to lay on the Table a statement regarding the affairs of the Lakshmi Bank, Akola. [Placed in Library. See No. LT-2330/60].

STATISTICAL INFORMATION RE THE WORKING OF THE PREVENTIVE DETENTION ACT, 1950

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): Sir, I beg to lay on the Table a statement showing the statistical information regarding the working of the Preventive Detention Act, 1950, during the period 31st December, 1958 to 31st December, 1959. [Placed in Library. See No. LT-2321/60].

MESSAGE FROM THE LOK SABHA

THE EVACUEE INTEREST (SEPARATION) AMENDMENT BILL, 1960

SECRETARY: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary of the Lok Sabha:—

"In accordance with the provisions of Rule 120 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to inform you that Lok Sabha, at its sitting held on the 26th August, 1960, agreed without any amend-